

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.1908/2016

NEW DELHI THIS THE 27TH DAY OF JULY, 2017

HON'BLE SHRI SHEKHAR AGARWAL, MEMBER (A)
HON'BLE SHRI RAJ VIR SHARMA, MEMBER (J)

Chetna Verma, aged about 31 years,
TGT (Natural Science),
W/o Surender Kumar,
R/o A/MCF-689, Ward No.35,
Subhash Colony, Ballabgarh,
Faridabad, Haryana-121004.

...Applicant

(None)

Versus

1. Govt. of NCT of Delhi
through Secretary,
I.P. Estate, Delhi.
2. Chairman/Controller
Delhi Sub-ordinate Services
Selection Board,
FC-18, Institutional Area,
Karkardooma,
Delhi-110092.

...Respondents

(By Advocate: Ms. Alka Sharma)

:ORDER (Oral):

BY SHRI SHEKHAR AGARWAL, MEMBER (A):

It is seen that for last several dates the applicant has not appeared in this case. It appears that he is not interested in pursuing her case. Accordingly, this OA is dismissed for default of appearance and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/MK/